NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/	CSP/CSA/TCSP/TCSA	A/NO. 113	_/(MAH)/20 <u>1</u> 7		
CORAM:	Upper	Present:	SHRI B.S.V. PR	AKASH KUMA MEMBER (
			SHRI V. NAI	LLASENAPATH MEMBER (
THE NAT	ENCE-CUM-ORDER SHE	RIBUNAL ON 19	.04.2017		•
NAME OF	THE PARTIES: M/s.	Indus C	ontainer	Lines	Put. LH
SECTION OF THE COMPANIES ACT: T30-232 OF THE Companies Act 1956/2013/I & BP Code 2016.					
S. No.	NAME Ray esh Shah Ahmed Chunawala	DESIGNATION	ON ate	SIGNATURI	E 7

Common Order
TCSP 112/230-232/NCLT/MB//MAH/2017
TCSP 113/230-232/NCLT/MB//MAH/2017
TCSP 114/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter on 3.5.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)